

Original (Customs copy)
 Indian Customs EDI System - Imports V1.5R001
 JNCH, NHAVA SHEVA, TAL:URAN, DIST-RAIGAD-400707
 BILL OF ENTRY FOR HOME CONSUMPTION

[Custom Stn: INNSA1]_____CHA : ACXFS8267JCH001 [SILVERLINE CLEARING AND FORWAR]
 BE No/Dt./cc/Typ:5866329/16/10/2021/N/H
 Importer Details :0393051838 PAN : AAACC3509KFT001 AD Code : 0180030
 CHENAB IMPEX PRIVATE LIMITED
 0 :J-1A, ANSA INDUSTRIAL ESTATE,
 SAKI VIHAR ROAD,SAKINAKA ,ANDHERI E
 MUMBAI 400072 Payment Method : Transaction

IGM No :2294260/13/10/2021 15/10/2021 Port Of Loading :Klang
 Cntry Of Orgn.: MALAYSIA Cntry Of Consign.:
 BL No : EGLV091130767852 H/BL No : EIH2100011FN
 Date : 10/10/2021 Date : 10/10/2021
 No. Of Pkgs. : 5 PLT Gross Wt. : 1864.000 KGS
 Marks:AS PER B/L
 & Nos

Inv No & Dt. : CK1305 17/09/2021 CK NOODLES SND BHD
 Inv Val : 3837.00 USD TOI: FOB NO.8,JALAN VILLARAYA 2/1, BT. 23, J
 Freight : 33705.00 INR ALAN, SG.LALANG VILLARAYA IND. PARK
 Insurance : 430.40 INR 2, 43500 SEMENYIH,
 SVB Load(Ass): Cust. House: MALAYSIA -
 SVB Load(Dty): HSS Load Rate: 0.00% Amount: 0.00
 Misc. Charges: 0.00 0.00
 Discount Rate: 0.00 Discount Amount: 0.00
 EDD : 0.00 XBE Duty FG Int.: 0.00
 Third Party:

- BuyerSeller Reltd : No
 Item Details
 Exchange rate: 1.00 USD = 75.7000 INR

Slno	RITC	Description	CTH	C.Notn	C.NSNO	RSP	Load	PROV
Qty	Unit Price					Cus Dty Rt	BCD amt (Rs)	
Unit	Ass Val		CETH	E.Notn	E.NSNO	Exc Dty Rt	CVD amt (Rs)	
1	19023090	DRY VIETNAMESE NOODLE (FINE) (300G X 24PKT X 50 CT N)(CERTIFICATE NO. KL-2021-MICECA-26-007923 DT.12/10/2021)						
360.00	2.611106		19023090	046/2011	160(I)	0.00 %	0.00	
	Cus AIDC			011/2021	17	0.00%	0.00	
KGS	79520.44	NOEXCISE				0.00 %	0.00	
	Educational Cess on CVDs	:				0.00 %	0.00	
Sec & Higher Edu. Cess on CVD	:					0.00 %	0.00	
Customs Educational Cess	:					0.00 %	0.00	
Customs Sec & Higher Edu. Cess	:					0.00 %	0.00	
Social Welfare Surcharge:						10.00 %	0.00	
	IGST			001/2017	II32B	12.00 %	9542.50	
	GST Cess			001/2017	56	0.00 %	0.00	
Rs.	79520.44			Page Total		Rs.	9542.50	

Declaration

- I/We Certify that the above entries are correct.
- I/We further declare that wherever the RSP is applicable same has been truthfully declared

CHA Importer
 SILVERLINE CLEARING AND FORWARDING CHENAB IMPEX PRIVATE LIMITED
 Signature Signature

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 JNCH, NHAVA SHEVA, TAL:URAN, DIST-RAIGAD-400707
 BILL OF ENTRY FOR HOME CONSUMPTION

[Custom Stn: INNSA1]_____CHA : ACXFS8267JCH001 [SILVERLINE CLEARING AND FORWAR]
 BE No/Dt./cc/Typ:5866329/16/10/2021/N/H
 Importer Details :0393051838 PAN : AAACC3509KFT001 AD Code : 0180030
 CHENAB IMPEX PRIVATE LIMITED
 Inv No & Dt. : CK1305 17/09/2021 CK NOODLES SND BHD

Item Details

slno	RITC	Description	CTH	C.Notn	C.NSNO	RSP	Load	PROV
Qty		Unit Price	CETH	E.Notn	E.NSNO	Cus Dty Rt	BCD amt(Rs.)	
Unit		Ass Val				Exc Dty Rt	CVD amt(Rs.)	
2	19023090	DRY INDONESIAN NOODLE (FINE) 300G X 30 PKT X 70 CT						
N (CERTIFICATE NO. KL-2021-MICECA-26-007923 DT.12/10/2021)								
630.00		2.122224	19023090	046/2011	160(I)	0.00 %	0.00	
		Cus AIDC		011/2021	17	0.00%	0.00	
KGS		113105.45		NOEXCISE			0.00	
		Educational Cess on CVDs :				0.00 %	0.00	
		Sec & Higher Edu. Cess on CVD :				0.00 %	0.00	
		Customs Educational Cess :				0.00 %	0.00	
		Customs Sec & Higher Edu. Cess :				0.00 %	0.00	
		Social Welfare Surcharge:				10.00 %	0.00	
		IGST		001/2017	II32B	12.00 %	13572.70	
		GST Cess		001/2017	56	0.00 %	0.00	
		Rs. 192625.89		Page Total		Rs.	23115.20	

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CHA	Importer
SILVERLINE CLEARING AND FORWARDING	CHENAB IMPEX PRIVATE LIMITED
Signature	Signature

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Indian Customs EDI System - Imports V1.5
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 Importer Details :0393051838 PAN : AAACC3509KFT001 AD Code : 0180030
 CHENAB IMPEX PRIVATE LIMITED
 Inv No & Dt. : CK1305 17/09/2021 CK NOODLES SND BHD

Item Details

slno	RITC	Description	CTH	C.Notn	C.NSNO	RSP	Load	PROV
Qty	Unit	Unit Price	CETH	E.Notn	E.NSNO	Cus Dty Rt	BCD amt(Rs.)	
		Ass Val				Exc Dty Rt	CVD amt(Rs.)	
3	19023090	DRY JAPANESE NOODLE	200 G X 24 PKT X 130 CTN (CERT					
			IFICATENO. KL-2021-MICECA-26-007923 DT.12/10/2021)					
624.00		2.500000	19023090 046/2011 160(I)			0.00 %	0.00	
		Cus AIDC	011/2021 17			0.00%	0.00	
KGS		131970.35	NOEXCISE			0.00 %	0.00	
		Educational Cess on CVDs	:			0.00 %	0.00	
		Sec & Higher Edu. Cess on CVD	:			0.00 %	0.00	
		Customs Educational Cess	:			0.00 %	0.00	
		Customs Sec & Higher Edu. Cess	:			0.00 %	0.00	
		Social Welfare Surcharge:				10.00 %	0.00	
		IGST	001/2017 II32B			12.00 %	15836.40	
		GST Cess	001/2017 56			0.00 %	0.00	

Rs.	324596.24	Page Total	Rs.	38951.60
	Rs. 324596.24	BE Gross Total	Rs.	38951.60
BCD	Rs. 0.00	NCD Duty	Rs.	0.00
ANTID	Rs. 0.00	SAFEGUARD Duty	Rs.	0.00
CVD	Rs. 0.00	Sch 2 Spl Excise Duty	Rs.	0.00
CESS	Rs. 0.00	GSIA	Rs.	0.00
TTA	Rs. 0.00			
Edu. Cess CVD	Rs. 0.00	Customs Edu. Cess	Rs.	0.00
Health CVD	Rs. 0.00	Addl Duty - (Imports)	Rs.	0.00
SHE. Cess CVD	Rs. 0.00	SH Cust Edu. Cess	Rs.	0.00

Duty Payable: Rs. 38952
 Rs. Thirty Eight Thousand Nine Hundred and Fifty Two only

Container Details

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1 2294260 L TRHU4569294

GSTIN Details

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Document No	Typ	State Cd/Name	IGST Ass.val	IGST Amt	GST Cess Amt
27AAACC3509K1ZR	G 27	MAHARASHTRA	324596	38952	0

SW Annexure

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Inv. No.	Item No.	Agency	NOC Status
1	1	FS	Pending
1	2	FS	Pending
1	3	FS	Pending

Declaration Statement Details

Invoice No : 0 Item No : 0
 Statment Type : DEC Statment Code : CUG00
 Statement Title: General Declaration - I
 Statement Desc: I/We declare that the contents of this Bill of Entry for goods imp
 orted against above mentioned Bill of Lading/ Airway Bill /Lorry R
 eceipt/Railway Receipt numbers are in accordance with the above me
 nti

Invoice No : 0 Item No : 0
 Statment Type : DEC Statment Code : CUG01
 Statement Title: General Declaration - II

Statement Desc: I/We declare that the contents of the above mentioned invoice(s) and documents are true and correct in every respect. I/We have not received and do not know of any other documents or information showing

Invoice No : 1 Item No : 0
Statement Type : DEC Statement Code : CUV01
Statement Title: Valuation Declaration - I
Statement Desc: I/We declare that all conditions or restrictions, if any, imposed by the seller of any third party on the disposition or use of the imported goods [as per proviso to Rule 3(2)) of the Customs Valuation

Invoice No : 1 Item No : 0
Statement Type : DEC Statement Code : CUV02
Statement Title: Valuation Declaration - II
Statement Desc: I/We declare that the price paid or payable by the importer is as per the details provided above, and any price paid or payable in addition to the above will be settled with the seller at the end of a

Invoice No : 1 Item No : 0
Statement Type : DEC Statement Code : CUV03
Statement Title: Valuation Declaration III
Statement Desc: I/We declare that there are no payments actually paid or payable for the imported goods by way of cost and services [in terms of Rules 10(1)(a)(i), Rule 10(1)(a)(ii), Rule 10(1)(a)(iii) and Rule 1

Invoice No : 1 Item No : 1
Statement Type : DEC Statement Code : CUF02
Statement Title: FTA Declaration under CAROTAR 2020
Statement Desc: I declare that these goods qualify as originating goods for preferential rate of duty under the Customs (Administration of Rules of Origin under Trade Agreements) Rules, 2020 notified vide Customs Notification

Invoice No : 1 Item No : 2
Statement Type : DEC Statement Code : CUF02
Statement Title: FTA Declaration under CAROTAR 2020
Statement Desc: I declare that these goods qualify as originating goods for preferential rate of duty under the Customs (Administration of Rules of Origin under Trade Agreements) Rules, 2020 notified vide Customs Notification

Invoice No : 1 Item No : 3
Statement Type : DEC Statement Code : CUF02
Statement Title: FTA Declaration under CAROTAR 2020
Statement Desc: I declare that these goods qualify as originating goods for preferential rate of duty under the Customs (Administration of Rules of Origin under Trade Agreements) Rules, 2020 notified vide Customs Notification

Supporting Document Details

Invoice No : 0 Item No : 0 IRN No. : 2021101400063841 Doc Code : 705000
Doc Desc: Bill of lading

Invoice No : 1 Item No : 0 IRN No. : 2021101400063842 Doc Code : 380000
Doc Desc: Commercial Invoice

Invoice No : 1 Item No : 0 IRN No. : 2021101400063843 Doc Code : 271000
Doc Desc: Packing list

Invoice No : 1 Item No : 0 IRN No. : 2021101400063844 Doc Code : 001000
Doc Desc: Certificate of analysis

Invoice No : 1 Item No : 1 IRN No. : 2021101400063845 Doc Code : 520000
Doc Desc: Insurance certificate

Invoice No : 1 Item No : 1 IRN No. : 2021101400067845 Doc Code : 861006
Doc Desc: COO-PTA(ASEAN)

Invoice No : 1 Item No : 1 IRN No. : 2021101400067846 Doc Code : 0110FS
Doc Desc: Specimen Copy of Label

Invoice No : 1 Item No : 1 IRN No. : 2021101400067847 Doc Code : 911001
Doc Desc: FSSAI Import License

Invoice No : 1 Item No : 2 IRN No. : 2021101400067848 Doc Code : 861006
Doc Desc: COO-PTA(ASEAN)

Invoice No : 1 Item No : 2 IRN No. : 2021101400067849 Doc Code : 0110FS
Doc Desc: Specimen Copy of Label

Invoice No : 1 Item No : 2 IRN No. : 2021101400068291 Doc Code : 911001
Doc Desc: FSSAI Import License

Invoice No : 1 Item No : 3 IRN No. : 2021101400068292 Doc Code : 861006
Doc Desc: COO-PTA(ASEAN)

Invoice No : 1 Item No : 3 IRN No. : 2021101400068293 Doc Code : 0110FS
Doc Desc: Specimen Copy of Label

Invoice No : 1 Item No : 3 IRN No. : 2021101400068294 Doc Code : 911001
Doc Desc: FSSAI Import License

Declaration

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Signature

Signature

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